## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanajah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

DESIGNATION

REPRESENTATION BY WHOM

A.M. ILANGO COUNTEL FOR

P. MOHAN KUMAR COUNSEL FOR

1,2,3,4 RESPONDENTS

## **ORDER**

Shri A M Ilango, counsel for petitioner present. Shri P Mohan Kumar, counsel for R1 to R4 present. Counsel for respondent filed some documents as annexures to their reply in the IA and in the open court has filed statement of accounts, a copy of which is given to the other side. Counsel for petitioner stated that he needs time to examine he documents and file rejoinder. Counsel for respondent is also directed to verify as to whether or not the bank account is closed and submit accounts statement. At request time is enlarged. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)